

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2963
ANSWERED ON 05.08.2021

REVOLVING FUND FOR POLAVARAM PROJECT

2963. SHRI Y.S. AVINASH REDDY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Union Government has received request from the Government of Andhra Pradesh to set up a revolving fund for the purpose of reimbursing the expenditure incurred from time-to-time on Mega Polavaram Project;
- (b) if so, the details thereof; and
- (c) the response of the Union Government thereon?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI & FOOD PROCESSING INDUSTRIES

(SHRI PRAHLAD SINGH PATEL)

(a) & (b) Hon'ble Chief Minister, Government of Andhra Pradesh (GoAP), vide letter dated 5th February, 2020 to the Hon'ble Prime Minister, has inter-alia requested for arranging 'Revolving Fund' with the Polavaram Project Authority (PPA) for implementation of Polavaram Irrigation Project (PIP).

(c) In response vide letter dated 06th July 2020, this Ministry has informed the Hon'ble CM, GoAP that Government of India has been reimbursing the expenditure on Irrigation component of the PIP with effect from 01.04.2014, upon receipt of verified bills and recommendations from the PPA and Central Water Commission (CWC), with the approval of Ministry of Finance (MoF).

It has been further informed that funds are being provided for PIP through Extra Budgetary Resources from NABARD, under Long Term Irrigation Fund (LTIF). NABARD raises the funds from the market once requirement of requisite amount is conveyed by this Ministry. NABARD normally requires about two to three weeks to arrange funds from market. Thereafter, the funds are transferred to the GoAP promptly by PPA, normally within one or two working days.
